

F. No. 296/4/2017- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Office Memorandum

New Delhi, dated the 03.10.17

Subject:-Weekly Report in respect of important developments in CBEC for the week –25.09.17 to 29.09.17 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –25.09.17 to 29.09.17.

1. Administrative Changes:-

- Order regarding promotion of Shri Yuvraj Gupta to the grade of Principal Commissioner of Customs and central Excise on notional basis w.e.f. 25.07.2005 has been issued vide Office Order No. 166/2017 dated 25.09.2017.
- Order regarding assigning of additional charge of the posts of Commissioner of Customs(Airport & Air Cargo) & Commissioner of Customs, West Bengal Customs (Prev) to Shri R.P. Singh & Shri Partha Roy Chowdhury respectively, has been issued vide Office Order No. 167 dated 25.09.2017.
- Order regarding payment of arrears of salary / pay to Shri Ravindra K. Das for the period of his notional promotion to the grade of Joint Commissioner i.e. 08.04.2016, has been issued vide Office Order No. 168/2017 dated 26.09.2017.
- Order regarding posting of 4 officers to various benches of CC(AR)/CESTAT on loan basis, has been issued vide Office Order No. 169/2017 dated 26.09.2017.
- Order regarding posting of Shri Ram Kumar, AC to DGGST, Mumbai has been issued vide Office Order No. 170/2017 dated 28.09.2017.
- Order regarding promotion/posting of 5 officers in the grade of Chief Commissioner and 1 Pr. Commissioner, has been issued vide Office Order No. 171/2017 dated 29.09.2017.
- Order regarding promotion/posting of 7 officers in the grade of Commissioner, has been issued vide Office Order No. 171/2017 dated 29.09.2017.

2. Legislative Changes:-

- Notification No. 92/2017-Cus.IV dated 28.09.2017 issued for appointing officers to be Commissioner of Customs and indicating their jurisdiction.
- Notification No. 36/2017-Central Tax, dated 29-09-2017 issued Eighth amendment to CGST Rules, 2017.
- Notification No. 30/2017-Central Tax (Rate), dated. 29-09-2017 issued to exempt supply of services associated with transit cargo to Nepal and Bhutan.
- Notification No. 31/2017-Integrated Tax (Rate), dated. 29-09-2017 issued to exempt supply of services associated with transit cargo to Nepal and Bhutan.
- Notification No. 30/2017-Union Territory tax(rate), dated. 29-09-2017 issued to exempt supply of services associated with transit cargo to Nepal and Bhutan.

3. Any Circular/Instruction:-

- Circular No. 207/5/2017-Service Tax dated 28.09.2017 issued regarding reflection of transitional credit arising out of payment of Service Tax on RCM basis after 30th June 2017 and by 5th/6th July 2017.
- An Instruction F.No. 390/Review/49/2017-JC dated 29.09.2017 issued regarding extension of time for review by Review Committee by Chief Commissioners or Commissioners of Customs, Central Excise &

Service Tax under Section 129D(3) of the Customs Act, 1962 and the Section of 35E(3) of the Central Excise Act, 1944 and Section 86(3) of Finance Act, 1944.

(Hemambika R.Priya)
Commissioner(Coord)

1. Chairperson, CBEC
2. Member (Admn)
3. Member (GST)
4. Member (Budget)
5. Member (IT)
6. Member (CX, ST & Legal)
7. Member (Customs)

Copy for information to:

Commissioner (CX)/ Commissioner (ST)/Commissioner (Legal)/Commissioner (PAC)/Commissioner(Cus&EP)/Commissioner(RI&I)/Commissioner(GST)/Commissioner(DTPS)/JS(Admn)/JS(Cus)/JS(TRU-I)/JS(TRU-II)/JS(Review)/JS (DBK)/Web-Master.

